

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C).....CC No(s).
7116/2017

(Arising out of impugned final judgment and order dated 06-01-2017
in CMRP No. 32553/2010 06-01-2010 in CMWP No. 63383/2009 passed by
the High Court Of Judicature At Allahabad)

JITENDRA JEET SINGH & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR CONDONATION OF DELAY IN FILING SLP ON IA 1/2017)

Date : 27-10-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. R.S. Suri, Sr. Adv.
 Mr. Lugman Hossain, Adv.
 Mr. Avinash Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

(OM PARKASH SHARMA)
AR CUM PS

(RAJINDER KAUR)
BRANCH OFFICER